

**No. O.A. 350/00784/2014**

**Date of order: 7.2.2018**

**Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

For the Applicant : None

For the Respondents : Mr. B.P. Manna, Counsel

**O R D E R (Oral)**

**Per Ms. Bidisha Banerjee, Judicial Member:**

Mr. B.P. Manna, Ld. Counsel for the respondents is present. None

appears for the applicant on repeated calls.

2. Mr. Manna, Ld. Counsel for the respondents submits that the applicant has accepted payments of an amount of Rs. 2,94,470/-.
3. Accordingly, the grievance of the applicant has been redressed.
4. Therefore, we dispose of this O.A. without passing any further orders with liberty to the applicant to approach this Tribunal, if he is further aggrieved.



**(Nandita Chatterjee)  
Administrative Member**

**(Bidisha Banerjee)  
Judicial Member**

**SP**